

FORM B **PUBLIC ANNOUNCEMENT**

[Regulation 12 of the Insolvency and Bankruptcy
Board of India (Liquidation Process) Regulations, 2016]

FOR THE ATTENTION OF THE STAKEHOLDERS OF WSH PRIVATE LIMITED

PARTICULARS

1. NAME OF CORPORATE DEBTOR	WSH PRIVATE LIMITED
2. Date of Incorporation of Corporate Debtor	29/08/2017
3. Authority under which Corporate Debtor is Incorporated/Registered	ROC- Ahmedabad Ministry of Corporate Affairs (MCA)
4. Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U51909GJ2017PTC098860
5. Address of the registered office & principal office (if any) of Corporate Debtor	701 Yash Aqwa, 7th Floor Nr. Vijay Cross Road, Navrangpura Ahmedabad-380 013, Gujarat.
6. Date of closure of Insolvency Resolution Process	02/08/2021
7. Liquidation commencement date of Corporate Debtor	14/12/2021 (Order copy received by the liquidator on 27/12/2021)
8. Name & Registration Number of Insolvency Professional acting as Liquidator	Suhas Dinkar Bhattbhatt Regn. No: IBBI/IPA-002/IP-N00571/2017-2018/11738
9. Address and Email of the liquidator as registered with the Board	520, Grand K-10, Behind Atlantis K-10, Opp. Honest Restaurant, Near Genda Circle, Vadodara, Gujarat - 390007. Email: cssuhasb@gmail.com
10. Address and e-mail to be used for correspondence with the liquidator	520, Grand K-10, Behind Atlantis K-10, Opp. Honest Restaurant, Near Genda Circle, Vadodara, Gujarat - 390007. Email: cssuhasb@gmail.com
11. Last date for submission of Claims	26.01.2022

Notice is hereby given that the National Company Law Tribunal Ahmedabad has ordered the commencement of liquidation of the **WSH Private Limited** on **14th December, 2021**.

The stakeholders of **WSH Private Limited** are hereby called upon to submit their claims with proof on or before **26th January 2022** to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Sd/-

Suhas Dinkar Bhattbhatt

Liquidator of WSH Private Limited (In Liquidation)
Regn. No: IBBI/IPA-002/IP-N00571/2017-2018/11738

Date : 28.12.2021

Place : Vadodara

